

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 5646  
TO BE ANSWERED ON 7<sup>TH</sup> APRIL, 2017/17<sup>TH</sup> CHAITRA SAKA, 1939**

**Fake Currency Rackets**

**5646. SHRIMATI MAUSAM NOOR:**

**QUESTION**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken cognizance of fake currency rackets post demonetisation and if so, the details thereof;
- (b) whether the Reserve Bank of India (RBI) has come out with any method to detect fake notes of new currency denomination in the banks;
- (c) if so, the details thereof;
- (d) whether the Government proposes to introduce more coins to fight fake currency; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ARJUN RAM MEGHWAL)**

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(a) India para-military forces and other agencies have seized fake new currency notes of denominations of Rs. 2000 and Rs. 500 in the border states post demonetization.

(b) & (c) RBI has informed that the existing note verification machines have been re-calibrated for detection of counterfeit notes of new currency notes of Rs. 500 and Rs. 2000. Further, RBI has also launched a mobile application for creating awareness among the members of public about security features of the new notes.

(d) & (e) Reserve Bank of India periodically estimates and reviews the demand for coins and accordingly places indents with the Mints for supply.

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